

†THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT/ औद्योगिक विकास मंत्रालय में उपमंत्री (PROF. SIDDHESHWAR PRASAD) (a) In the month of April, 1971 the selling agents of M/s Premier Automobiles Ltd, sold Fiat Cars at prices indicated below

Ex factory Retail
selling price

- | | |
|--|-----------|
| (i) In respect of cars supplied by M/s Premier Automobiles upto 16th April, 1971 | Rs 14,325 |
| (ii) In respect of cars supplied by M/s Premier Automobiles after 16th April, 1971 | Rs 15,687 |

These prices are exclusive of excise duty, sales tax, insurance and other charges

(b) Rs 1,362 inclusive of an increase of Rs 9 in the Dealer's Commission

(c) Complaints are received from time to time about the defects in and the poor quality of Fiat Car manufactured in the country

(d) No separate enquiry has been held in regard to the inferior type of silencers fitted to Fiat Cars. However, the general question of deterioration in the quality of passenger cars manufactured in the country was enquired into by the Motor Car Quality Enquiry Committee set up in 1967. The aspect of quality of indigenous cars was also looked into by the Car Prices Inquiry Commission.]

GOLD SPOT AND LIMCA DRINKS

622 SHRI SITARAM KESRI Will the Minister of INDUSTRIAL DEVELOPMENT/ औद्योगिक विकास मंत्री be pleased to state

(a) the original investment of the proprietors of the Gold Spot and Limca drinks as in 1962 and

(b) the assets of these Companies as on 31st March 1971?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT/ औद्योगिक विकास मंत्रालय में उपमंत्री (PROF. SIDDHESHWAR PRASAD) (a) and (b) Information is being collected and will be laid on the Table of the House

†[] English translation

THEFT OF RAILWAY EQUIPMENTS IN NORTHERN AND SOUTH EASTERN RAILWAYS

623 SHRI SITARAM KESRI Will the Minister of RAILWAYS/ रेल मंत्री be pleased to state

(a) whether it is a fact that the incidence of thefts of vital equipments is on the increase in the Northern and South Eastern Railways, and

(b) if so, the steps taken to check such thefts?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS/ रेल मंत्रालय में उपमंत्री (SHRI MOHD SHAFI QURESHI) (a) Yes, to some extent

(b) The following steps are being taken to check thefts of equipments:

1 To the extent possible Railway Protection Force staff are deployed round the clock for the protection of railway property and equipments against thefts. In addition two Battalions of Armed Railway Protection Special Force have recently been deployed in West Bengal

2 Important night trains are escorted by GRP/RPF personnel in affected sections

3 Plain clothes staff of Railway Protection Force are utilised for collection of criminal intelligence with a view to tracking down criminals and receivers of stolen property

4 On the request of Ministry of Railways, the Ministry of Home Affairs have drawn attention of the State Governments regarding the necessity of preventive action as also effective investigation and prosecution of cases of thefts of copper/traction wire and signalling equipment

CONTRAVENTION OF IMPORT REGULATIONS BY A TRACTOR MANUFACTURING UNIT

624 SHRI B. C. PATTANAYAK Will the Minister of INDUSTRIAL DEVELOPMENT/ औद्योगिक विकास मंत्री be pleased to state

(a) whether it is a fact that the tractor industry was delicensed in February, 1968,

(b) if so, the number of units which started production,

(c) whether Government are aware that a unit which was given import licence under the manufacturing programme and which came into production has contravened import licence regulations if so the name of the unit and

(d) the action taken or proposed to be taken against this concern?